

HIGH COURT OF SIKKIM
Record of Proceedings

WP(C) No.81 of 2025

MR. DEEPAK TAMANG AND OTHERS

PETITIONERS

VERSUS

STATE OF SIKKIM THROUGH
THE CHIEF SECRETARY AND OTHERS

RESPONDENTS

Date: 12.12.2025

CORAM :

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Petitioners Dr. (Mrs.) Doma T. Bhutia, Senior Advocate.
Ms. Nima Phuti Lepcha, Advocate.

For Respondents Mr. Thinlay Dorjee Bhutia, Government Advocate.

ORDER

Learned Senior Counsel for the Petitioners seeks to withdraw the instant Writ Petition and take necessary steps, which is not opposed by Learned Government Advocate, who is present on advance Notice.

Writ Petition stands disposed of as withdrawn.

Pending applications, if any, also stand disposed of.

Judge
12.12.2025